

7. Distribution of relief should be continued in the flood affected areas.

8. A canal should be constructed connecting Anandpur Barrage with Hadgarh Dam and the surplus water may be utilised for irrigation purposes.

**(vi) Formulation of a plan for periodical dredging of streams of Hooghly river to ensure Smooth flows of water**

SHRI SANAT KUMAR MANDAL (Joynagar) : The Sunderbans Area in West Bengal which a bounds in flora and fauna lacks proper irrigational facilities and is entirely dependent on timely rains. The vagaries of monsoon at times play havoc with the economy of the area. The area is fed by small streams and tributaries of Hooghly like Matla, Karati, Bidya, Raimangal and other small tributaries and during the rains when these rivulets flow with water, irrigation is not possible as the water is highly salinated. During the non-rainy season and the lean period, these streams are not only dry, but become highly silted. The sluice gates of these rivulets are all the time blocked by silt with the result that the water does not flow into the fields. This has an adverse effect on the economy of the area which has got irrigational potential, rearing of fish etc. During the rainy season, the rain water gets accumulated in the fields and unless it is flushed out, the crops are liable to be damaged. The position is worst in the area surrounding Canning, Basanti, Gosaba, Minakhan and Sandeshahali. It is high time that some plan is formulated for periodical dredging of all these streams of the mighty Hooghly river flowing into the Bay of Bengal through the Sunderbans Area and proper irrigation of the fields ensured with smooth flow of water. It may be ensured that the sluice gates are not blocked by the accumulation of silt both during the rainy season and lean period and these rivulets are periodically dredged to maintain the flow of water.

[Translation]

**(vii) Need to make arrangements to provide power round the clock to Aligarh from Narora Atomic power project**

SHRIMATI USHA RANI TOMAR (Aligarh) : Mr. Speaker, Sir, I would like

to raise the following matter under Rule 377. The first Atomic Power plant of India is under construction at Narora in Aligarh. It is a Central Government Project. It should be put into commission early and its power generation capacity should be increased many folds. Mr. Speaker, Sir, Aligarh has not only given land for this Atomic power plant, but has also incurred the risk of health hazards in the event of any accident. I would, therefore, request the Government that arrangements should be made to ensure round the clock power supply to Aligarh District and the surplus power be sold to Uttar Pradesh State Electricity Board. If Government makes arrangements for supplying power to Aligarh District round the clock, agricultural and industrial production will go up manifold.

[English]

**(viii) Setting up an industry in Public Sector in Warangal district Andhra Pradesh to provide employment to its people**

SHRI C. JANGA REDDY (Hanamkonda): In Andhra Pradesh Warangal is the backward District industrially and economically due to the fact that unemployed youth are agitated and have been involving in extremist activities. Due to this, day by day the extremists are increasing resulting in murders. The people of Warangal expected a Coach Factory at Kazipet, but it was shifted to Punjab. So, in view of this, there is urgent need for the establishment of a major public sector undertaking or industry which may employ at least 10,000 youths.

In view of this, I urge upon the Government to take steps to establish an industry which will take away the unemployment problem in Warangal District.

11.17 hrs.

Re : BUSINESS OF THE HOUSE

[English]

MR. SPEAKER : We shall now take up further consideration of the Narcotic Drugs and Psychotropic Substances Bill.

SHRI INDRAJIT GUPTA (Basirhat) : Mr. Speaker, Sir, will it be convenient for